

M/S. COMINCO BINANI LTD. IN KERALA

*429. SHRI K. CHANDRASEKHARAN : Will the Minister of STEEL AND MINES/ इस्पात और खान scfpt be pleased to state :

(a) what is the total investment in Cominco Binani Ltd., in Kerala;

(b) what is its production of zinc and the number of labourers employed by the Company; and

(c) whether the Hindustan Zinc Ltd. in Rajasthan is in the Public Sector, and if so, what is the investment on it, and its production and the number of labourers employed therein ?

THE MINISTER OF STEEL AND MINES/ इस्पात और खान मंत्री (SHRI S. MOHAN KUMAR AM AN-GALAM): (a) to (c) A statement is laid on the Table of the House.

STATEMENT

(a) It has been reported by M/s. Cominco Binani Zinc Ltd. that their investment in the Zinc Smelter is of the order of Rs. 6 crores.

(b) The Company produced 11,717 tonnes of zinc metal during 1970-71 (upto February, 1971). There are at present 464 labourers on the rolls of the Company.

(c) The Hindustan Zinc Ltd. is a Central Government Company. The Government have so far invested a sum of Rs. 1569.47 lakhs (Rs. 784.67 lakhs in equity and Rs. 784.80 lakhs by way of loans). As on 1-4-1971, 4,039 persons of various categories were in the employment of the Company in their different units including about 3500 workers (skilled, semi-skilled and unskilled). The unit-wise break up is given below ;—

Zawar Mines	Zink Smelter	Lead Smelter	Head Office	Calcutta Office	Total
2,285	1,078	511	158	7	4,639

persons employed.

Unlike Cominco Binani Zinc Ltd. which operates only a smelter, Hindus-

tan Zinc Ltd. has its own mines, zinc and lead smelters and also a fertilizer plant.

The Company produced 10,741 tonnes of zinc metal in 1970-71.

CHRESTTON MICA INDUSTRIES, BIHART

232. SHRI SALIL KUMAR GANGULY : SHRI MONORANJAN ROY :

Will the Minister of LABOUR AND REHABILITATION/ श्रम और पुनर्वासि मंत्री be pleased to state ;

(a) whether it is a fact that the mica workers of Question Mica Industries, Sibsagar, Hazaribagh District, Bihar, went on strike during March, 1971;

(b) what were the main demands of the workers;

(c) whether any steps have been taken by Government to meet the demands of the workers;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR AND REHABILITATION/ श्रम और पुनर्वासि मंत्रालय में उप मंत्री (SHRI BALGOVIND VERM A) : (a) to (e) The matter falls in State Sphere.

HUNGER STRIKE BY F.C.I. STAFF

*430. SHRI SASANKASEKHAR SANYAL : Will the Minister of AGRICULTURE/ कृषि मंत्री be pleased to state :

(a) whether it is a fact that the employees who are engaged in loading and unloading of food in Food Corporation of India, Calcutta went on a hunger-strike before the Office of Zonal Manager, FCI, during April 1971;

(b) if so, the reasons therefor;

(c) the main demands of the workers;

(d) whether Government have taken any measures to redress their grievances; and

(e) if not, the reasons therefor?

tTransferred from the 2nd June, 1971.